Two Hundred and Twenty-third Session, 2011.

[Placed in Library. See No. L.T. 8353/15/12]

Statement No. IV Two Hundred and Twenty-fourth Session, 2011.

[Placed in Library. See No. L.T. 8354/15/12]

Statement No. III Two Hundred and Twenty-fifth Session, 2012.

[Placed in Library. See No. L.T. 8355/15/12]

Statement No. I Two Hundred and Twenty-sixth Session, 2012.

[Placed in Library. See No. L.T. 8356/15/12]

Report and Accounts (2011-12) of NSTFDC together with related papers

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRIMATI RANEE NARAH): Sir, I lay on the Table, under sub-section (1) of Section 619A of the Companies Act, 1956, a copy each (in English and Hindi) of the following papers: —

- (a) Eleventh Annual Report and Accounts of the National Scheduled Tribes Finance and Development Corporation (NSTFDC), for the year 2011-12, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation. [Placed in Library. *See* No. L.T. 7978/15/12]

Report and Accounts (2011-12) of CMRL, New Delhi together with related papers

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSI): Sir, I lay on the Table, under sub-section (1) of Section 619A of the Companies Act, 1956, a copy each (in English and Hindi) of the following papers:—

- (a) Fifth Annual Report and Accounts of the Chennai Metro Rail Limited (CMRL), New Delhi, for the year 2011-12, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation. [Placed in Library. *See* No. L.T. 7858/15/12]